

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.24**  
**C.P. (IB) No.109/BB/2023**

**IN THE MATTER OF:**

M/s. VAG Exports Pvt. Ltd.  
Vs.  
ROC, Karnataka

... Petitioner  
... Respondent

**Order under Section 59 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Vinod Sunder Raman  
**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **22.05.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**